(b) Are there any factories in India—

- (i) manufacturing any of these; and
 - (ii) assembling any of these?

(c) Are these manufactured in Switzerland and Japan as small scale industries?

(d) Has any attempt been made so far to make them in India as a small-scale industry?

The Minister of Commerce and Industry (S T. Krishnamachari): (a) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 11.]

(b) There are 4 organised factories who are manufacturing clocks in India. Watches and time-pieces, are not manufactured at present. No manufacturer has undertaken their assembly.

(c) Yes, Sir.

(d) Government are not aware of any attempt having been made to produce these articles on a small scale. The industry is left to private enterprise for development and Government will be glad to render reasonable assistance to interested parties.

REVENUE FROM NORTH-EAST FRONTIER AGENCY

573. Shri Gohain: (a) Will the Prime Minister be pleased to state what is the total amount of revenue assessed and collected under different heads from North-East Frontier Agency during 1951-52?

(b) What was the total amount of revenue collected under different heads in the year 1949-50?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The figures of assessed revenue for the year 1951-52 are not immediately available but will be laid on the Table of the House when received. The amount of revenue collected under different heads during the years 1949-50 and 1951-52 is as shown below:—

Head 1	Total Revenue collected 1949-50 2	Total ³ Revenue collected 1951-52 3
Land revenue includir	Rs.	Rs.
house-tax, poll-tax and grazing tax.	(16,800	8,600
Receipts under the Arms Act.	1,000	500

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TOTAL	1,84,400	4,08,600
Receipts form Edu- cation Department.	500	1,100
Receipts form Forest Department.	1,24,100	3,41,100
Receipts form En- gineering Depart- ment.	21,800	32,000
Receipts from Agri- culture Department.	1,200	3,900
Miscellaneous receipts (i.e., recoveries from Government ser- vants and other sources for issue of rice at conces- sional rates, licence fees, fees for Inner Line passes etc).	16,700	19,200
Judicial fines	2,300	1,200
Receipts under the Opium Act.	· •	1,688

MAHANADI CATCHMENT AREA

574. Shri R. N. S. Deo: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any survey has been made of the catchment area of the Mahanadi above the Hirakud Dam Project;

(b) the steps taken for the afforestation of the above catchment area for the reduction of silt; and

(c) whether the afforestation work is being undertaken by the Madhya Pradesh or the Orissa Government, and what arrangements have been made between the two Governments; for the same?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) A survey of the catchment area is being arranged and on completion, the details of the Scheme will be worked out by the Government of Orissa

(c) No decision has been taken on either of these points.

INDUSTRIALISATION OF UNDEVELOPED STATES IN INDIA

575. Shri Balwant Sinha Mehta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal under consideration of Government for the industrialisation of undeveloped States of India; and

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